

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:381

ANSWERED ON:25.02.2015

RENTAL HOUSING SCHEME

Adsul Shri Anandrao ;Patil Shri Shivaji Adhalrao;Yadav Shri Dharmendra

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government is planning to provide rental housing facilities to migrant work force and employees in cities/towns;
- (b) if so, whether the aforesaid scheme will be run by the local authorities, including municipal bodies;
- (c) if so, the details thereof;
- (d) the criteria fixed for inclusion in rental housing scheme;
- (e) whether any Central Funding will be provided to implement the aforesaid scheme; and
- (f) if so, the share of Union Government therein?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION
(SHRI BABUL SUPRIYO)

(a) to (f) : No Madam, in pursuance of the Government's goal of providing houses to all by 2022 as announced in the President's Address to Joint Session of both the Houses of Parliament on 9th June, 2014, this Ministry, however, is in the process of seeking approval to a Mission on 'Housing for All' aimed for urban areas.